

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17.03.2021 at 2.00 P.M
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CA(CAA)/11/CHE/2021
NAME OF PETITIONER : Electralloy Special Steel Castings Pvt Ltd
NAME OF RESPONDENT : Amsteel Castings Pvt Ltd
SECTION : Sec 230-232 Of CA 2013

ORDER

Learned Counsel for Applicant Companies Mr. S. Pawan Jhabakh is present through video conferencing platform.

Upon a query raised by one of us in relation to the provisional statement filed by the Applicant Companies as on 30.09.2020 and as reflected at the page No.139 of the typed set filed along with the Application in relation to capital redemption reserve, its nature and the differences arising thereunder, taking into consideration the figures as on 31.03.2020 and as on 30.09.2020, Learned Counsel for Applicant Companies represents that instructions have to be obtained in this regard from the Applicant Companies and if necessary it will be explained by way of filing an affidavit before this Tribunal. In the circumstances Learned Counsel for Applicant seeks for some time.

A week's time is granted for the said purpose. Post this matter on 24.03.2021.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)